

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

.... Applicant/petitioner

Vs.

M/s. Granite Gate Properties Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

Mr. Alok Dhir, Ms. Varsha Banerjee,
Ms. Manmayi Sharma, Advs.

ORDER

CA-261(PB)/2019:-

Notice of the application be issued to Mr. Sunil Kumar Agarwal, Authorised Representative of Allottees and Interim Resolution Professional/Resolution Professional Mr. Prabhjit Singh Soni for 27.02.2019.

Process dasti.

List on 27.02.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

21.02.2019
Aarti Makker